

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5406/2019

SONU @ PEERA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 25-07-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Santosh Kumar - I, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the sole respondent but no one has chosen to enter appearance on his behalf.

Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

SB